

**Declaration or Assets and Liabilities**

**Year-2020-21**

I, **Avinash kumar** son/daughter/wife **Dashi ram** aged 30 Years, belonging to **Bihar**

**Vidhan Sabha Sachivalaya** service and presently working as **Junior Clerk (Bihar Vidhan Sabha)**

given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

**A Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description   | Self                | Spouse name (s)<br><b>Pinki kumari</b> | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|---|---------------------|--|-------------|-------------|-------------|
| (i)     | Cash  | 5000                | 2000                                   | Nil         | Nil         | Nil         |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Nil                 | Nil                                    | Nil         | Nil         | Nil         |
| (iii)   | Bonds, Debentures and shares in Companies                                     | Nil                 | Nil                                    | Nil         | Nil         | Nil         |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | Nil                 | Nil                                    | Nil         | Nil         | Nil         |
| (v)     | Motor Vehicles (details of make, etc.)  | Nil                 | Nil                                    | Nil         | Nil         | Nil         |
| (vi)    | Jewellery (give details of weight and value)                                  | 10 gram<br>Rs 49395 | 20 gram<br>Rs 98790                    | Nil         | Nil         | Nil         |
| (vii)   | Other assets, such as values of claims / interests                            | Nil                 | Nil                                    | Nil         | Nil         | Nil         |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

370 ETD (EETD)

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|     |   |                  |  |
|-----|---|------------------|--|
|     | (d) dues to departments dealing with telephones   | Nil              |  |
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)   | Nil              |  |
|     | (f) Other dues, if any  | Nil              |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil<br>DGBPK226N |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | Nil              |  |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | Nil              |  |
|     | (iv) Property Tax   | Nil              |  |

**C Personal Detail**

GPF/CPF/PRAN No.

:-

110113719646

Gender

:-

M

(M/F)

Date of Birth

:-

1 9 1 2 1 9 9 0

Class/Group

:-

C

(A/B/C)

Cadre

:-

Bihar Vidhan Sabha Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

West champaran

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: Avinash Kumar

Name of Employee:-Avinash kumar

Designation:-Junior Clerk

Department:-BIHAR VIDHAN SABHA

Place:-PATNA

Date:-11.02.2021

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.



**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No | Description  | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|--------|--|------|-----------------|-------------|-------------|-------------|
| (i)    | Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | Nil  | Nil             | Nil         | Nil         | Nil         |
| (ii)   | Non-Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                  | Nil  | Nil             | Nil         | Nil         | Nil         |
| (iii)  | Buildings (Commercial and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value | Nil  | Nil             | Nil         | Nil         | Nil         |
| (iv)   | Houses / Apartments, etc.<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value              | Nil  | Nil             | Nil         | Nil         | Nil         |
| (v)    | Other (such as interest in property)   | Nil  | Nil             | Nil         | Nil         | Nil         |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------|
| (a)     | (i) Loans from Banks  | SBI Bihar vidhan sabha  | 600000/-                 |
|         | (ii) Loans from financial institutions  | Nil   |                          |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | Nil   |                          |
|         | (b) dues to departments dealing with supply of water                                    | Nil   |                          |
|         | (c) dues to departments dealing with supply of electricity                              | Nil   |                          |